

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 3- IA/279(AHM) 2023
In
CP(IB)/96(AHM)2021

Order under Section 7 IBC

IN THE MATTER OF:

Ayodhya Orchards LLP
V/s
SAFECO Hygiene Films Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Ms. Udit Singh, Adv.
For the Respondent :

ORDER

IA/279(AHM) 2023

The Progress report for the Quarter ended on 31st December, 2022 is filed by the Liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA/279(AHM) 2023 stands disposed of.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**